NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. No. 26/NCLT/AHM/2017 (New) C.P. No. 490/2016 in C.A. No. 468/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2017

Name of the Company:

UML Perfect Biomedia Pvt.Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. PAVANS. GODIAWALA ADVOCATE PETITIONER Mucliente

ORDER

Learned Advocate Mr. Pavan Godiawala present for Petitioner.

At request of learned Counsel for Petitioner.

List the matter on 03.05.2017.

MEMBER JUDICIAL

Dated this the 11th day of April, 2017.